Annexure – 7
Name of the corporate debtor: Divya Jyoti Industries Limited; Date of commencement of CIRP: 04/12/2020; List of creditors as on: 03/02/2021
List of operational creditors (Government dues)

(Amount in₹)

Sl.	Details of Clai	Details of	claim	Details of claim admitted						Amount of	Amount	Amount	Amount of	Remarks, if		
No.				receiv	ved							contingent	of any	of claim	claim under	Any
	Depart	Gover	Identifi	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
	ment	nment	cation	receipt	claimed	of claim	claim	covered	covered by	related	share in		dues,	admitted		
								by								
			No.			admitted		security	guarantee	party?	CoC, if		that may			
								interest			applicable		be set-off			
1	MP INDUSTRIAL	MADHYA	U51102	07.01.2021	7618084	7618084	UNSECURED	0	0	0	0	0	0	0	0	-
	DEVELOPMENT	PRADESH	MP 1977													
	CORPORATION		SGC													
	LTD		001392													
2	DEPUTY	MINISTERY	GOI	06.01.2021	4039435	4030229	UNSECURED	0	0	0	0	0	0	9206	0	Interest is charged up to
	COMMISSIONER	OF														18.12.2020, whereas it is
	OF CUSTOMS,	FINANCE														payable up to 03.12.2020
	EPCG															(Claims as on date of
	MONITORING															Insolvency
	CELL, JNCH,															Commencement date i.e.
	NHAVA SHEVA															04.12.2020)
		TOTAL	•		11657519	11648313		0	0	0	0	0	0	9206	0	

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Sajjan Kumar Dokania

Resolution Professional